(c) what action Government have taken in the matter; and

Oral Answers

(d) if not, what is the reason therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): (a) to (d) Government are not aware of any such accident on the 20th April 1963 in which army personnel driving private cars or military vehicles were involved in village Vadala in District Nasik.

SHRI B. K. GAIKWAD: Though a particular date has also been mentioned in the question, now while giving the reply the hon. Deputy Minister has said that he has no information to that effect. May I request the Government to investigate and enquire into the matter and see whether such an accident took place or not?

Shri D. R. CHAVAN: We have already made an enquiry and our information is that no such accident has taken place. But if the hon. Member has any specific information we will again make enquiries.

LOCATION OF HEAVY EARTH-MOVING
MACHINERY PLANT

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*552. SHRI DHANANJOY
MOHANTY†:
SHRIMATI NANDINI
SATPATHY:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the site for the location of the Heavy Earth-moving Machinery Plant to be set up by the Ministry of Defence has been finally selected; and
- (b) if so, where the plant is to be located?

†The question was actually asked on the floor of the House by Shri Dhananjoy Mohanty. THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMAIAH):

(a) Yes, Sir.

(b) Kolar, Mysore State.

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SHRI SURJIT SINGH ATWAL: What is the total investment on this project and which country is going to give us the know-how for it?

SHRI K. RAGHURAMAIAH: It is in collaboration with Messrs Le Tournean Westinghouse and as for the amount involved, since it is proposed to manufacture a number of items it will be difficult to give at this stage the total finance involved.

SHRI SURJIT SINGH ATWAL: May I know whether Messrs Le Tournean Westinghouse are going to be given the agency for selling these machineries or is the Government going to appoint somebody else for selling these machineries?

SHRI K. RAGHURAMAIAH: We are at the moment, Sir, indenting ourselves and we are expecting orders from the D. G. S. & D. and we are examining the question.

SHRI N. SRI RAMA REDDY: Sir, I would like to know if the employees who have been sent out of the Kolar Gold Field will be given preference in this factory as and when the potentialities for employment increase?

SHRI K. RAGHURAMAIAH: Certainly, Sir. If they are locally available we would certainly give preference to them.

SHRY N. SRI RAMA REDDY: When is it proposed to complete the setting up of this factory?

SHRI K. RAGHURAMAIAH: A decision has already been taken to make it into a limited company and we are processing it.

SHRI N. M. LINGAM: May I ask what will be the capacity of the factory and the probable time of its going into production?

SHRI K. RAGHURAMAIAH: At the moment we are starting with the import in C.K.D. condition and then we start with the assembling. As for the capacity of the various units and the annual turnover, they are expected to be in the case of motorized scrapers (C)70, towed scrapers C.T. 25, towed scrapers D.T. 15 and like that there is a schedule.

SHRI A. D. MANI: May I ask the hon. Minister what special facilities would be available at Kolar compared to other areas for the setting up of this plant?

SHRI K. RAGHURAMAIAH: Various factors have been taken into account, like the availability of land, water and power, the availability of semi-skilled labour, and also the fact that it is not far away from Bangalore, because at the initial stages we propose to utilise the facilities available in the Rail Coach Division of H. A. L.

SERI N. SRI RAMA REDDY: May I know whether the Mysore Government has been invited to be a share-holder in this concern, or is it solely a Central Government undertaking?

SHRI K. RAGHURAMAIAH: At the moment there is no such proposal.

*553. [The questioner (Dr. M. M. S. Siddhu) was absent, For answer, vide cols. 3809-11 infra.]

INTRUSION OF PAKISTANI SOLDIERS INTO KAILASHAHAR

*554. SHRI S. C. DEB: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that four Pakistani sold ers intruded into Kalilashahar on the Tripura-Sylhet border on 4th August, 1963; and

(b) if so, what was their actual purpose and what action has been taken by Government against this intrusion?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) On August 4, 1963, four East Pakistan Rifles personnel trespassed into Indian territory at village Moraicherra, P.S. Kailashahar, Tripura and threatened the Tripura Public Works Department staff working there.

Protests have been lodged by the District Magistrate, Tripura and by the Government of Tripura, with the East Pakistan Administration. Patrolling by the border police has also been intensified in the areas where such incidents are more frequent.

SHRI S. C. DEB: May I know whether these soldiers surreptitiously entered Indian territory, what were their motives and also whether this is a disputed area?

SHRI DINESH SINGH: We do not know what their real motives were. These P.W.D. staff were working there and suddenly four East Pakistan Rifles personnel, armed with rifles appeared there and threatened the men and then they went away.

SHRI S. C. DEB: What about the second part of my question? Was this area a disputed area?

SHRI DINESH SINGH: I am sorry I could not say off-hand whether this is disputed area or not.

SHRI S. C. DEB: May I know whether it was the purpose of these soldiers to interfere with the survey work that was undertaken there by our people?

Shri DINESH SINGH: So it appears. These people were working near the border, I mean these P.W.D. people, and then the soldiers came and frightened them.